

DIVISION BENCH
COURT - II

O-232

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/284(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	VINAY KUMAR MANGALAM VS GALUDIH INN PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Mr. Rohit Keshri, Adv.] For the Petitioner

Mr. Ankit Chaurasia, Adv.]

Mr. Niladri Bhattacharjee, Adv.] For the Respondent

Ms. Priyanka Kundu, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **2nd April, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)